

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII 242/2010/1470/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 16th March, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/3242/2022, dtd 14.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at own cost, from the evening of 17.03.2022 till the morning of 21.03.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII242/2010/1471/A, dated , 16-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rdo